

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO-1850**  
ANSWERED ON-07/08/2024

**INCREASING ACCIDENTS ON HIGHWAYS**

1850. SMT. SAGARIKA GHOSE:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state :-

- (a) whether, with recent incidents like the death of 18 people in a road accident in Unnao, Uttar Pradesh, on the Lucknow-Agra Expressway on 10th July, 2024, accidents on National Highways are increasing; and
- (b) whether Government is taking steps to step up safety devices on National Highways, and if so, the details of new safety measures which have been implemented recently?

**ANSWER**

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) Ministry publishes “Road Accidents in India” annually based on data received from Police Departments of States/ UTs. As per the report, the total number of road accidents on National Highways (including expressways) from calendar year 2018 to 2022 is given in the table below : -

<b>Year</b>	<b>No. of Road Accidents</b>
2018	1,44,221
2019	1,41,057
2020	1,19,615
2021	1,28,825
2022	1,51,997

(b) The Motor Vehicles (Amendment) Act, 2019, enacted in August, 2019, provides for installation of electronic monitoring and enforcement of road safety on National Highways, State Highways, roads or in any urban city within a state which has a population up to such limits as maybe prescribed by the Central Government. Accordingly, Ministry has published rules in August 2021 for Electronic Monitoring and Enforcement of Road Safety at high-risk and high-density corridors on National Highways, State Highways and at critical junctions in Million plus cities in India and cities under National Clean Air Programme (NCAP). For the purpose of this rule, “electronic enforcement device” means a speed camera, closed-circuit television camera, speed gun, body wearable camera, dashboard camera, Automatic Number Plate Recognition (ANPR), Weigh in Machine (WIM) and any such other technology specified by the State Government.

Ministry has issued guidelines for provision of signages on National Expressways and National Highways on 20.07.2023 to provide guidance, warnings, notice and regulatory information to road users in well-designed formats for ensuring comfortable, safe, uniform and efficient operations.

Advanced Traffic Management System (ATMS) is presently installed in high traffic density National Highways and National Expressways such as Delhi-Meerut Expressway, Trans-Haryana, Eastern Peripheral Expressway etc. by National Highways Authority of India (NHAI). Advanced Traffic

Management System (ATMS) has provisions for various electronic enforcement devices which help in speedy identification of incidents on the highway stretches and effectively monitor the highways, thereby improving the response time of the on-site assistance.

Further, NHAI on 10.10.2023 has revised the standard ATMS document which gives the functional and technical specifications of ATMS solution and its sub-systems like Video Surveillance System, Video Incident Detection and Enforcement System (VIDES), etc. The document also provides provisions like enabling API based e-challan by Enforcement Agencies through VIDES, integration with Rajmarg Yatra, NHAI One, providing live camera feeds to NHAI Offices and Enforcement agencies etc.

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